

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 268/2004
OA 3155/2002

New Delhi, this the 6th day of December, 2004

Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Mr. S. K. Malhotra, Member (A)

Prof. P.N. Bhat,
D-1/102A, Satya Marg,
Chanakyapuri,
New Delhi – 110 021.

...Petitioner

(By Advocate Shri R.K. Shukla, proxy for Shri Devesh Singh)


Versus

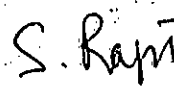
1. Dr. Mangla Rai,
Secretary, Dept. of Agricultural and Education
Ministry of Agriculture
Government of India,
Krishi Bhawan,
Dr. Rajendra Prasad Road,
New Delhi – 110 001.
2. Dr. Mangla Rai,
Director General,
Indian Council of Agricultural Research,
Krishi Bhawan,
Dr. Rajendra Prasad Road,
New Delhi – 110 001.
3. Mrs. Shashi Mishra
Secretary, Indian Council of Agricultural Research,
Krishi Bhawan,
Dr. Rajendra Prasad Road,
New Delhi – 110 001.
4. Mr. Rajiv Jain
Director (Vigilance),
Indian Council of Agricultural Research,
Krishi Bhawan,
Dr. Rajendra Prasad Road,
New Delhi – 110 001.

(By Advocate Shri Satish Kumar)

O R D E R (O R A L)

In the light of stay order of the Hon'ble High Court of Delhi, CP is disposed of at this stage with liberty to either of the parties to revive at an appropriate stage. *Notices are discharged.*


(S.K. Malhotra)
Member (A)


(Shanker Raju)
Member (J)

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